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## **GAZETTE**

## E X T R A O R D I N A R Y PUBLISHED BY AUTHORITY

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## GOVERNMENT OF MANIPUR DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS (Administrative Reforms Division)

## NOTIFICATION

Imphal, the 30<sup>th</sup> October, 2025

No. CASE-101/3/2024-AR-AR: In pursuance of Sub-Section (1) of Section 9 of the Manipur Lokayukta Act, 2014, the Governor of Manipur is pleased to authorize Shri Siddharth Kishore Dev Verman, the lone Member of the Manipur Lokayukta to act as the Chairperson, Manipur Lokayukta with immediate effect until the appointment of a new Chairperson to fill such vacancy or till the completion of his term, whichever is earlier.

ANNA ARAMBAM, Additional Secretary (AR), Government of Manipur.

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